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Title: Regarding cut motions to the Demands for Grants in respect of the Ministry of Environment and Forests for the year 2014-15.

HON. CHAIRPERSON: The House shall now take up discussion and voting on Demand No.31 relating to the Ministry of Environment and Forests.

Motion Moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President of India, out of the Consolidated Fund of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2015, in respect of the head of Demand entered in the Second column thereof against Demand No.31 relating to the Ministry of Environment and Forests"

Demands for Grants (2014-15) in respect of Ministry of Environment and Forest submitted to the vote of Lok Sabha

No.of Demand	Name of Demand	Amount of Demands for Grants on Account voted by the House on February 19, 2014		Amount of Demands for Grants voted by the House	
		Revenue (Rs.)	Capital (Rs.)	Revenue (Rs.)	Capital (Rs.)
31	Ministry of Environment and Forest	960,46,00,000	57,45,00,000	1443,93,00,000	48,66,00,000

HON. CHAIRPERSON: Hon. Members present in the House whose cut motions to the Demand for Grant in respect of the Ministry of Environment and Forests for the year 2014-15 have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move. Only those cut motions, slips in respect of which are received at the Table within the stipulated time, will be treated as moved.

A list showing the serial numbers of cut motions treated as moved will be put up on the Notice Board shortly thereafter. In case Members find any discrepancy in the list, they may kindly bring it to the notice of the officer at the Table immediately.